



NATIONAL CONFERENCE

On

Intersections of Environmental Law, Forensic Science, and Justice

Contemporary Challenges & Emerging Solutions

Jointly organized by

Maharashtra National Law University, Nagpur

&

National Forensic Sciences University, Nagpur

& Knowledge Partner

CSIR-National Environmental Engineering

Research Institute, Nagpur

Date

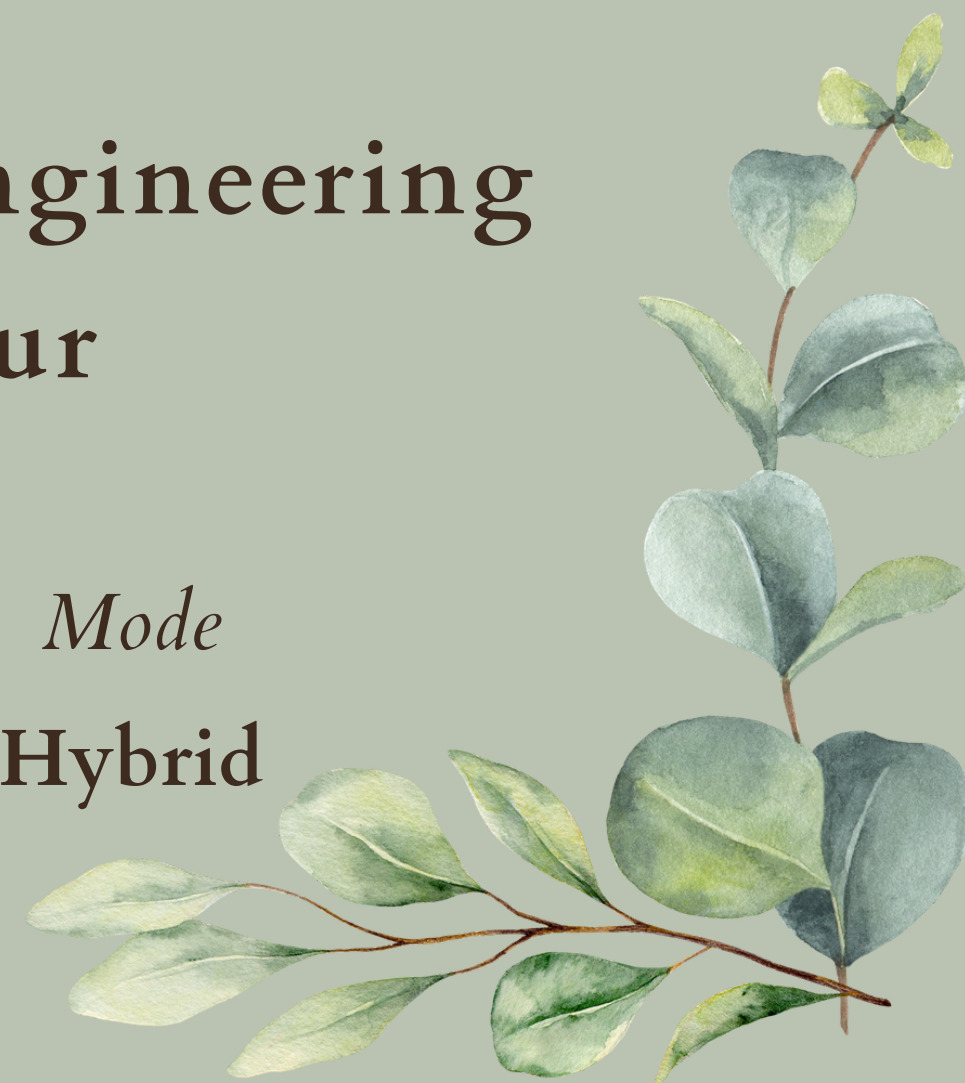
August 1–2, 2026

Venue

MNLU Nagpur

Mode

Hybrid



Maharashtra National Law University, Nagpur



Maharashtra National Law University, Nagpur (MNLU Nagpur), established by the Government of Maharashtra in 2015, is a premier institution with a student-centric approach to legal education. The University commenced its academic activities on August 1, 2016, and currently offers a comprehensive range of programs designed to produce transformative legal minds. The University's undergraduate portfolio encompasses three five-year integrated degree programmes B.A.LL.B. (Hons.), B.B.A.LL.B. (Hons.), and B.A.LL.B. (Honours in Adjudication and Justicing), alongside postgraduate offerings including the LL.M. and a doctoral Ph.D. programme. MNLU Nagpur holds recognition under Section 12(B) of the University Grants Commission (UGC) Act, 1956, and is accredited by the Bar Council of India (BCI), New Delhi. It is a proud member of the Association of Indian Universities (AIU) and the Consortium of National Law Universities of India, reaffirming its unwavering commitment to excellence in legal education and research.

National Forensic Sciences University, Nagpur



The National Forensic Sciences University (NFSU), Nagpur Campus, is a rapidly growing institution dedicated to forensic and allied sciences education across Maharashtra. Established under the Ministry of Home Affairs, Government of India, NFSU holds the singular distinction of being the world's first university exclusively focused on forensic sciences.

Guided by its philosophy of "Education through Investigation," the Nagpur campus is steadfastly committed to bridging the critical gap between law enforcement and scientific investigation, thereby strengthening the broader criminal justice system. The campus promotes advanced learning, rigorous research, and immersive practical training across the full spectrum of forensic studies.

Currently operating from its transitional campus at I.T. Park, Nagpur, the University is simultaneously developing a modern permanent facility at Chicholi Village. With state-of-the-art laboratories and cutting-edge research infrastructure, NFSU Nagpur aspires to emerge as a leading Centre of Excellence for forensic sciences in Central India.

CSIR-National Environmental Engineering Research Institute, Nagpur



CSIR-National Environmental Engineering Research Institute (NEERI) is a premier research institute established and funded by the Government of India. Founded in 1958 in Nagpur, it was conceived with a primary focus on water supply, sewage disposal, infectious diseases, and industrial pollution.

Today, CSIR-NEERI stands as India's leading institute in the field of environmental science and engineering, functioning under the Council of Scientific and Industrial Research (CSIR), a modern research powerhouse under the Ministry of Science and Technology known for its cutting-edge knowledge base spanning diverse areas of science and technology.

NEERI's national reach extends beyond its Nagpur headquarters through five regional laboratories strategically located in Chennai, Delhi, Hyderabad, Kolkata, and Mumbai, enabling a pan-India network of environmental expertise and solution-driven research that directly informs governance, policy, and judicial proceedings across the country.

Why This Conference, Why Now?



Environmental degradation and ecological crimes have emerged as some of the most pressing challenges of the twenty-first century. Air and water pollution, illegal wildlife trade, hazardous waste dumping, climate change, and industrial disasters each demand robust legal frameworks and effective enforcement mechanisms. While environmental laws provide the regulatory backbone for protection and conservation, their successful implementation often turns on the quality and admissibility of scientific and forensic evidence.

Environmental forensics has become an indispensable tool in identifying pollution sources, establishing causation, and ensuring accountability in environmental litigation. Techniques such as DNA analysis in wildlife crimes, chemical fingerprinting of pollutants, remote sensing, and geospatial technologies dramatically enhance the evidentiary value of findings in judicial proceedings.

Recognising the growing need for interdisciplinary collaboration, MNLU Nagpur, in collaboration with NFSU Nagpur and NEERI Nagpur, is organizing a National Conference that brings together experts from environmental law, forensic science, and environmental engineering, to foster dialogue, promote research, and develop actionable policy recommendations for strengthening environmental governance and justice delivery in India.

Conference Objectives



- Promote interdisciplinary dialogue between environmental law experts and forensic scientists.
- Examine contemporary legal and scientific challenges in investigating and prosecuting environmental crimes.
- Encourage research and scholarly contributions in emerging areas of environmental forensics.
- Provide a platform for knowledge exchange among academicians, practitioners, and policymakers.
- Strengthen collaborations between legal institutions and scientific organisations.
- Facilitate policy recommendations for effective environmental governance and justice delivery.

Call for Papers

Thematic Areas



1. Environmental Forensics and Technological Innovations

- Forensic techniques in pollution detection
- Soil, water, and air contamination analysis
- Remote sensing and GIS in environmental investigations
- Artificial intelligence in environmental monitoring
- Blockchain for environmental compliance
- Satellite surveillance and evidentiary value
- DNA forensics in species identification

2. Environmental Crimes and Criminal Justice

- Forensic investigation of wildlife offences
- Illegal wildlife trade and trafficking
- Investigation and prosecution of environmental offences
- Evidentiary challenges in environmental litigation
- Role of expert witnesses
- Criminal justice perspectives on environmental violations

3. Legal Frameworks, Governance and Compliance

- National and international environmental laws
- Role of the National Green Tribunal (NGT)
- Environmental Impact Assessment (EIA) and compliance
- Corporate environmental liability and ESG compliance
- Hazardous waste management and legal responses
- Comparative legal analyses

Call for Papers

Thematic Areas



4. Pollution, Industrial Disasters and Toxic Torts

- Legal and forensic perspectives on water, air, and soil pollution
- Forensic analysis in industrial accidents
- Industrial disasters and toxic torts
- Transboundary environmental harm
- Public health implications of environmental pollution

5. Climate Change, Biodiversity and Sustainable Development

- Climate litigation and liability
- Loss and damage mechanisms
- Human rights and environmental protection
- Wildlife crime and biodiversity protection
- Circular economy and green governance
- Corporate social responsibility (CSR) and ESG
- Community participation and environmental democracy
- Global best practices and international environmental treaties

Important Dates & Timeline

June
15th

Abstract Submission Deadline

Submit your 250-300 words abstract with 4-5 keywords vis the official Google form link. Ensure your submission includes the title, author details, and institution affiliation.

June
30th

Notification of Acceptance

Authors will receive acceptance/rejection communication vis email. Accepted authors must proceed with registration and full paper presentation.

July
15th

Full Paper Submission Deadline

Complete papers of 4,000-6,000 words, formatted per guidelines (Times New Roman 12, OSCOLA 4th edition citations), must be submitted via the designated Google Form.

August
1-2nd

Date of Conference

The conference will be held on 1st and 2nd August, 2026, in hybrid mode at MNLU Nagpur. Offline presenters may request accommodation separately upon payment of additional charges.

Abstract Submission Link:

<https://docs.google.com/forms/d/e/1FAIpQLSeVG ocHHR5348RaYoZjHVGA9RRCqpyd1PC 3KcKiaEZafyww/viewform?usp=header>

Full Paper Submission Link:

<https://docs.google.com/forms/d/1Nl356fUlnv7bCRZz2l-2utU7LwRi5V1-2fcnSGJjK3M/edit>

Submission Guidelines

Original and unpublished research papers are invited from academicians, professionals, research scholars, and students.

ABSTRACT REQUIREMENTS

Word Length 250–300 words

Keywords 4–5 keywords required

Submission Mode Click [here](#)

FULL PAPER FORMATTING

Word Limit 4,000–6,000 words
(inclusive of references)

Font Times New Roman, Size 12, body ·
Footnotes as applicable

Footnotes Font Size 10, Single Spacing

Line Spacing 1.5 for body text

Citation Style OSCOLA 4th Edition (uniform)

Co-authorship Permitted upto 2 authors ; separate
registration fees applicable

Submission Mode Click [here](#).

Plagiarism & AI Policy: All submissions must be original, unpublished, and not under consideration elsewhere. Plagiarism or AI-generated content must not exceed 10% of the total submission. Papers in violation will not be considered.

Registration Fees

WHO CAN PARTICIPATE?

- *Academicians and faculty members*
- *Legal practitioners and judges*
- *Forensic scientists and environmental experts*
- *Policymakers and government officials*
- *Research scholars and postgraduate students*
- *Undergraduate students*

The applicable fee structure is as follows:

Category (online/offline)	Fee (INR)
Academicians/Professionals/Research Scholars	₹2500
Students	₹1500
Attendees/Participants	₹1000

*Co-authorship up to 2 is allowed.
In case of multiple authors, every author is required to register separately.*

For payment, click [here](#) to proceed to the registration payment portal

or

**alternatively, visit
<https://onlinesbi.sbi.bank.in/sbicollect/>**

Accommodation may be arranged for offline presenters upon request, subject to an additional cost on actual basis. Registration link to be notified separately.

NOTE:

For offline participation, registration includes: Conference kit, participation certificate, and refreshments.

Awards & Publication Opportunities

BEST PRESENTER

Awarded for the overall best presentation across all technical sessions of the conference

BEST PRESENTER — SESSION

Individual best presenter awards in each technical session of the conference.

BEST PAPER — OVERALL

Awarded to the paper adjudged most outstanding by the academic jury across all submissions to the conference.

PUBLICATION OPPORTUNITY

Selected high-quality papers will be published in an edited book with an ISBN number, or included in a special edition of the Contemporary Law Review (CLR), a former UGC CARE-Listed Journal, subject to a peer-review process.

Conference Leadership

PATRONS



PROF. (DR.) VIJENDER KUMAR
*Vice-Chancellor,
MNLU Nagpur*



SHRI DEEPAK L. BHAGWAT
Registrar, MNLU Nagpur



PROF. (DR.) S.O. JUNARE
Director, NFSU - Nagpur



PROF. (DR.) V. P. TIWARI
*Head of the Department, MNLU
Nagpur*

CONVENORS



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Law, MNLU Nagpur*



DR. TRISHLA DUBEY
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MNLU Nagpur*



DR. NIRAJ KUMAR SINGH
*Associate Dean, School of
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Nagpur*

Organizing Committee

COORDINATORS



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Socials



@mnlun envforensics conference



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Forensic Science and Justice | MNLU Nagpur

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